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THE HIGH COURT OF KERALA

B1(A)- 400/ 2022

Dated: 26.02.2022

OFFICIAL MEMORANDUM

Sub : Call for willingness to the post of Deputy Registrar, Kerala Lok Ayukta, Thiruvananthapuram – Cancellation of – Reg .

Read: 1. High Court Order No. B1(A) – 55279/2021 dated 21.12.2021, as uploaded in High Court official website

2. High Court O.M. of even number dated 17.02.2022

As per the High Court Order read first, an Officer has already been proposed to the post of Deputy Registrar, Kerala Lok Ayukta, Thiruvananthapuram, as part of General Transfer of Judicial Officers 2022.

Under the circumstances, the High Court O.M. read second stands cancelled.

(By Order)


P.S. Sreejith
Assistant Registrar (H.G.)

To

All Principal District Judges

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